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C.A.No. 6468 OF 1998  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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ITEM No.1A.Judgment COURT No. 8 SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 6468/1998

P.Nirathilingam Appellant

VERSUS

Annaya Nadar & Ors. Respondents

(Heard by Hon'ble Mohapatra and Balakarishnan,JJ.)

Date : 31.10.2001 This appeal was called on for pronouncement  
of judgment today.

CORAM :  
HON'BLE MR. JUSTICE D.P.MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant:  
Mrs. Revathy Raghavan,adv.

For Res.

UPON perusing papers the Court made the following  
O R D E R

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.SP2

Hon'ble Mr. Justice D.P.Mohapatra  
pronounced the judgment of the Court. Appeal is  
allowed. Hering fees is assessed at Rs.10,000/-.  
REPORTABLE.@@  
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.SP1  
(Suman Wadhwa) (V.P.Tyagi)  
Court Master Court Master

Signed Reportable judgment is placed on  
the file.